

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No104
CP(IB)/25(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

YES Bank Limited

.....Applicant

V/s

Nidhi Rajratan Agarwal
(Personal Guarantor)

.....Respondent

Order delivered on ..07/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Noopur Dalal, Adv.
For the RP : Mr. Aniruth P. Adv.
For the Personal Guarantor: Mr. Ravi Pahwa, Adv.

ORDER

Learned Counsel for the personal guarantor states that copy of report of Resolution Professional is not received. Let copy be served by the Resolution Professional within two days. Learned Counsel seeks and granted 10 days time to file reply.

List on 21.04.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**